COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.110 of 2015 & IA Nos. 176 of 2015 and 177 of 2015, Appeal No.89 of 2015 & IA No.137 of 2015 and Appeal No.90 of 2015 & IA No.138 of 2015

Dated: 24th August, 2016

In the matter of :

A.No.110/2015 & IA Nos. 176/2015 and 177/2015

Indian Wind Energy Association & Anr. … Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. … Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

A.No.89 of 2015 & IA No.137 of 2015

Indian Wind Energy Association … Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. … Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

Appeal No.90 of 2015 & IA No.138 of 2015

Indian Wind Energy Association … Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. … Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

ORDER

Bench did not assemble today.

The matter is posted for hearing on ***20th September, 2016.***

Court Master

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